

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-3**

IB-386/PB/2018

IA/6004/2022

**IN THE MATTER OF:**

UCO Bank Ltd.

**Vs.**

M/s. Shree Pulps and Mills Ltd.

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC Liq

**Order delivered on 18.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :

For the Respondent :

For the Liquidator : Kushal Bansal, Adv a/w Rohit Sehgal, Liquidator  
in person

For the EPFO : dv. Umesh Singhal

**ORDER**

Ld. Liquidator in person is present and submitted that in terms of order dated 07.06.2024, they have filed an affidavit clarifying the position. Order in this **matter is reserved.**

Sd/-

**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**